

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - II

To

The Principal District & Sessions Judge,
Budgam/ Baramulla/Ramban and Samba.

No.: 23608 / Sts. Dated. 13-09-2017.

Sub:- Collection of information/data on pendency of cases as on 30-06-2017 in respect of District and Subordinate Judiciary.

Sir,

In reference to this Registry's Letter No. 17793/Sts. dated 10-08-2017 & No. 22970-78/Sts. dated 05-09-2017 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than **THREE** week.

In this connection, you are once again requested to provide the said information to this Registry within two day's positively through return by e-mail hcjmu@nic.in and Tele-Fax No. 0194-2506639. So, that we may able to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'

(K.K. Sharma)
Asstt. Registrar (Sts.)

14/9/2017

No. 23608-89/ST Dated: 13-09-2107

Copy to :- Incharge NIC for uploading on the High Court website.

Asstt. Registrar (Sts.)

14/9/2017